

DIVISION BENCH

ITEM NO.177

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 35/2023, IA No. 36/2023 & IA No. 80/2023
IN CP No. 43/ALD/2023**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NEERAJ SRIVASTAVA & ANR. V/S LEGAL TECH MEDIA PVT. LTD. & ORS.
UNDER SECTION	SEC. 241/244 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 12th September, 2024.

-Sd-

(Court Officer)

11th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*